

05-10-2020

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ Shri. S.C.Pathare  
COURT 5 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 05-10-2020**

<b>Sr. No.</b>	<b>Case Type &amp; No.</b>	<b>Title</b>	<b>Stage</b>
1	Suit No. 293/2011	KRISHNA DNYANDEV JADHAV Vs MCGM	R/E
2	Suit No. 1776/2011	M-S SHIVRAM ENTERPRISES I PVT. LTD. Vs MCGM	R/E
3	Suit No. 2345/2012	SHRI IKRAM QURESHI AND ANR. Vs MCGM	R/E
4	Suit No. 355/2013	MRS SANGITA K LLAG Vs MCGM	R/E
5	Suit No. 920/2013	RAJKUMAR RENUKA DEVI DHANRAJGIR Vs MCGM	R/E
6	Suit No. 3445/2013	VASUNDHARA CHANDRAKANT KALAS Vs MCGM	R/E
7	Suit No. 4771/2013	HARESH DAMODAR PARMAR Vs THE MUNICIPAL CORPORATION OF GR MUMBAI AND ANR	R/E
8	Suit No. 4535/2012 NM. 2711/2017	MAHARADIDIN KRISHNA DUTT MISHRA Vs BMC AND ANR	NM FOR HEARING
9	Suit No. 5232/2012	KISHORE R JAGADIA Vs MCGM	For taking Steps
10	Suit No. 2216/2015 NM. 3801/2015	Manoj Ramsevak Sharma Vs 1.MCGM 2.Nirmala Ramsevak Sharma	For taking Steps

**Sheristedar  
(CR No.05)**

06-10-2020

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ Shri. S.C.Pathare  
COURT 5 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 06-10-2020**

<b>Sr. No.</b>	<b>Case Type &amp; No.</b>	<b>Title</b>	<b>Stage</b>
1	Suit No. 2228/2013	WAHID VALI AHED QURESHI Vs MCGB	Arguments
2	Suit No. 2057/2014 T.A. 58/2020	VIKRAM NAVINCHNDRA SHAH Vs 1.MCGM 2. DESIGNATED OFFICER	Arguments
3	Suit No. 1332/2009	LAWYERS CHAMBERS PREMISES CHS LTD Vs B.M.C ORS	R/E.
4	Suit No. 295/2011	CONDE NAST INDIA PVT LTD. Vs M.C.G.M.	R/E.
5	Suit No. 1052/2012	MR.ANAND SANGLE Vs THE MUNICIPAL COMMISSIONER	R/E.
6	Suit No. 2797/2018 NM. 4054/2018	Mrs. Saroj Vivekanand Rao Vs MCGM	Nm Arguments
7	Suit No. 2798/2018 NM. 4053/2018	Vivekanand Guruappa Rao Vs MCGM	Nm Arguments
8	Suit No. 1284/201 NM. 1974/2019	Mr. Abdul Baki Ahmed Damodi Vs MCGM	Nm Arguments
9	Suit No. 668/2012	MR. SHYAM R. SHIRKE Vs MCGM AND ANR.	For Taking Steps
10	Suit No. 755/2012	MR. SHYAM R. SHIRKE Vs MCGM AND ANR.	For Taking Steps

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(CR No.05)**

07-09-2020

<b>CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 07-10-2020</b>			
<b>Sr. No.</b>	<b>Case Type &amp; No.</b>	<b>Title</b>	<b>Stage</b>
1	Suit No. 702/2009	MS.M.CHUNILAL CO Vs MUNICIPAL CORP.OF GR.MUMBAI	R/E.
2	Suit No. 311/2011	M-S DELAWALA AND ASSOCIATES Vs BMC	R/E.
3	Suit No. 1292/2011	NATHURAM DNYANDEV JADHAV Vs MCGM.	R/E.
4	Suit No. 1401/2011	RASBEHARI R. ARORA Vs MCGM	R/E.
5	Suit No. 585/2012	IBRAHIM NOOR MOHAMMED AMRELIA Vs MCGM	R/E.
6	Suit No.3040/2008	Mr.Majid Ahmed Oomerbhoy Vs B.M.C. Ors	For Taking Steps
7	Suit No.2374/2010	ADDRESS HOME RETAIL PVT. LTD. Vs MCGM	For Taking Steps
8	Suit No. 72/2007	MR. ESARUL HAQ USMANI Vs B.M.C.	Written Statement
9	Suit No. 1393/2008	Arjun Shankar Kamble Vs Parvatibai K. katarnavare BMC	Written Statement
10	Suit No. 2557/2009	MS. PANORAMA ESTATE ANR Vs MRS. JYOTI DINESHKUMAR VAGHANI ORS	Written Statement

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08.10.2020

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ Shri. S.C.Pathare  
COURT 5 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 08-10-2020**

<b>Sr. No.</b>	<b>Case Type &amp; No.</b>	<b>Title</b>	<b>Stage</b>
1	Suit No. 3036/2007 NM. 969/2019	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	Arguments
2	Suit No. 3037/2007 NM. 2970/2019	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	30.09.2020
3	Suit No. 3038/2007 NM. 2971/2019	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	Arguments
4	Suit No. 3040/2007 NM. 2972/2019	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	Arguments
5	Suit No. 1217/2008	FULLMAN CO-OP HSG. SOCIETY LTD Vs B.M.C. ANR	R/E.
6	Suit No. 1520/2008	Ms.Shikar Realtors Pvt. Ltd. Vs Ms.R.K.Printers Anr	R/E.
7	Suit No. 661/2012	KAILASH RAMCHANDRA SHIRKE Vs MCGM	W/S.
8	Suit No. 4999/2012	DR. AJAY H KANTHARIA Vs MCGM	W/S.
9	Suit No. 1546/2017 NM. 1500/2017	1. Smt. Parveen Vali Mohammed Qureshi 2. Ashraf Vali Mohammed Qureshi Vs MCGM	NM FOR HEARING
10	Suit No. 402/2018 NM. 74/2020	M/s. Venus Rubber Works Vs 1. MCGM 2. Jeetendra Ghadge	NM FOR HEARING

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09-10-2020

<b>CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 09.10.2020</b>			
<b>Sr. No.</b>	<b>Case Type &amp; No.</b>	<b>Title</b>	<b>Stage</b>
1	Suit No. 2784/2006	SHRI MOHAMMED SHARIF Vs B.M.C. ORS.	R/E
2	Suit No. 4325/2006	MR.SANJAY MUNSHI Vs 1.B.M.C. 2.Jal Rustom Aria D-2	R/E
3	Suit No. 3068/2008	Mohd.SO.Hassan Muslim Vs B.M.C.	R/E
4	Suit No. 1780/2009	KUNDAPUR NAGRAJ MAHABLA SHET Vs B.M.C ORS	Arg.
5	Suit No. 3217/2009	MUNICIPAL CORPORATION OF GR MUMBAI Vs SWAPANKUMAR BASANTKUMAR GHOSH	Arg.
6	Suit No. 772/2014	1.PIYUSH NANDKUMAR JAIN and Ors. Vs 1.MCGM and Ors.	Written Statemet
7	Suit No. 2974/2014	MUSTAFA HAMZA SONI Vs1. BMC 2. THE MUNICIPAL COMMISSIONER 3. THEASSTT. ENGINEER AND ANR	Written Statemet
8	Suit No. 1000/2016 NM. 4126/2016 Ch./s. 688/201	1.Geen Twig Estate Management Private Limited 2.Smt. Kalpana Ashwin Shah 3.Ashwin Liladhar Shah Vs1.MCGM 2.Mrs. Vaheda Yusuf Mulani 3.Mr. Javed Yusuf Mulani	Reply
9	Suit No. 1773/2015 Ch./s. 1175/2017 Ch./s. 843/2018 NM. 1853/2018	1.Prakash Gangaram Shirke and Ors. Vs MCGM	Reply
10	Suit No. 1000/2016 Ch./s. 688/2019	1.Geen Twig Estate Management Private Limited and Ors, Vs 1.MCGM and Ors.	Reply

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